

C.P NO. 131(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016**

NAME OF THE COMPANY M/s. Delhi Towers and Estates Pvt. Ltd.
Vs.
M/s. Blue Bells Infrastructure Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|-------------|-------------|----------------|-------------|
| 1. | NITIN GUPTA | Adv | Petitioner | G. N. Nigam |

ORDER

Even on second call no one has put in appearance on behalf of the Respondents,

2. Learned Counsel for the Petitioner states that the appropriate affidavit shall be filed with regard to the settlement or any other breach thereof. Let a copy of the settlement, if any, be placed with the affidavit.
3. List on 18th October 2018.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)

01st September, 2016
(A.K. Arora)